

Year	Turnover (Rs. in lakhs)	Wage bill
1980-81	13.56	83.51
1981-82	26.37	115.90
1982-83	36.93	115.83
1983-84 (Estimated)	21.35	132.50

The turnover of the ITDC has to be determined with reference to the Corporation as a whole. The Hqrs. is not a profit centre, and, therefore, there is no relation between the wage bill of the Hqrs. and the consultancy fees received from non-ITDC units.

Fluctuations in Exchange Rate

3318. SHRI K. RAMAMURTHY : Will the Minister of FINANCE be pleased to state in view of the Reserve Bank Governor's statement on October 21, 1983 while speaking at the Banking Economists Conference in Bombay that the banks have not geared themselves to minimise the effects of fluctuations in the exchange rate and that they have failed to perform their function as active agents of social change, what steps are being taken to ensure that the economists employed in the Banks are effectively used in preparing their monthly reports to the Reserve Bank of India and to improve their scope in recycling their funds and in reducing costs ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : The inaugural speech of Governor, Reserve Bank of India at the Bank Economists' Conference in Bombay was of an advisory nature. He did not say that banks have failed to perform their functions as active agents of social change.

Both Reserve Bank of India and banks have taken several steps to protect to the extent possible customers from adverse effects of fluctuations in their exchange rates

for currencies even though all the currencies are floating in the international exchange market. Reserve Bank of India has prescribed guidelines to the commercial banks for restructuring their foreign exchange departments to enable them to cater to diverse types of demands from their customers. Reserve Bank of India or the Government do not direct the banks in the specific manner in which the economists employed by them should be effectively used. However, some banks have introduced costing cells at the instance of Reserve Bank of India in order to effect reduction in the costs.

Seminar for Reduction in Air Fare and other Facilities to Keralites in Gulf Countries

3319. SHRI GHULAM MOHD. KHAN :
DR. PRATAP WAGH :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that the seminar in Trivandrum had urged the Air-India to reduce the fare for the journey to Gulf States and bring them in line with fares charged by other international airlines ;

(b) whether it is also a fact that the Kerala State Government had requested the Centre to enhance duty free allowance to Keralites returning India after working abroad ; and

(c) if so, the details thereof and Govern-

ment decision taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Press reports of such a recommendation having been made in a seminar on the fare structure between the Gulf region and Kerala organised by the Trivandrum Travel Agents have come to notice.

(b) and (c). Yes, Sir. The Kerala State Government had recommended to the Union Ministry of Finance that free baggage allowance presently being granted to bonafide passengers may be raised from the existing Rs. 1250/- to Rs. 2500/-. The baggage rules were amended only with effect from 1st March 1983 when all the aspects were considered. The free baggage allowance was raised from Rs. 1,000/- to Rs. 1250/-. In addition the passengers, who stayed abroad for more than one year, are allowed to import household articles upto a value of Rs. 5,000/- free of customs duty, provided that these articles have been in possession and use for more than six months. Since the allowances have been revised recently, further enhancement thereof has not been considered necessary.

Expenditure Incurred by Government for Running Administration

3320. **SHRI UTTAM RATHOD :** Will the Minister of FINANCE be pleased to state :

(a) the annual expenditure incurred by Government of India in running its administration ;

(b) whether Government have decided some steps to curtail this expenditure ;

(c) if so, the details of the same ; and

(d) the amount expected to be saved as a result of these economy measures ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) In accordance with the classification of expenditure of Government as prescribed in consultation with the Com-

ptroller and Auditor General of India, the expenditure on administration is deemed to include revenue expenditure under the following heads :

- (i) Organs of State
- (ii) Collection charges of taxes and duties
- (iii) Administrative Services (including External Affairs, Police but excluding Defence Services).
- (iv) Secretariat—
Social and Community Services/
Economic Services

The latest figures as available in the Budget of the Central Government for 1984-85 are for 1982-83 (accounts) which indicate a total expenditure of Rs 1113 crores during the year under these heads.

(b) to (d). As a part of anti-inflationary measures Government had imposed in January, 1984, inter-alia, a ban on creation and filling up of posts for nine months till 30th September, 1984. It is not possible at this stage to quantify the savings that may result over this period.

Frauds in Public Sector Banks

3321. **SHRI K.T. KOSALRAM :** Will the Minister of FINANCE be pleased to state :

(a) the details of guidelines issued by the Reserve Bank of India in April, 1983 for prevention of frauds in public sector banks ;

(b) how many major frauds that came to the notice of R.B.I. were investigated by the Special Investigation Cell that has been set up in RBI and the action taken on the Report of this Cell ; and

(c) whether all the public sector banks have received and revamped the vigilance machinery as advised by the Governor of R.B.I. on 25th February, 1983 in his meeting with the Chief Executives of public sector banks ?

THE DEPUTY MINISTER IN THE